

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.020/00361/2018

Date of Order : 11.01.2019.

Between :

Md.Jahaara, D/o late Md.Muneer Basha,
Gr.'C', Aged about 42 yrs, r/o C/o S.Yugandhar Reddy,
Beside Post Office, Kapu Street, Sullupeta,
Nellore District. Applicant

AND

1. The Union of India rep. by its Secretary,
Department of Space, Antariksh Bhavan,
New B.E.L. Road, Bangalore-231.
2. The Satish Dhawan Space Centre, SHAR,
Rep., by its Director, SDSC, SHAR,
Sriharikota, Nellore-524 121. Respondents

Counsel for the Applicant Mr.B.Pavan Kumar

Counsel for the Respondents ... Mr.V.Vinod Kumar

CORAM:

THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)

ORAL ORDER
(As per Hon'ble Mrs.Naini Jayaseelan, Member (Admn.))

Mr.B.Pavan Kumar, Counsel for the Applicant, states that for personal reasons, the applicant wants to withdraw the OA.

2. In view of the above, the OA is dismissed as withdrawn. No order as to costs.

Sd/-

**(NAINI JAYASEELAN)
MEMBER (ADMN.)**

Dated this the 11th day of January 2019
Dictated in the Open Court

Dsn.